

**Title:** Regarding introduction of the Uttar Pradesh Reorganisation Bill, 2000.

MR. SPEAKER: Now, the House shall take up the Legislative Business from the Supplementary List of Business -- Bills to be introduced. Shri L.K. Advani.

...(Interruptions)

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): Sir, I beg to move for leave to introduce a Bill to provide for the reorganisation of the existing State of Uttar Pradesh and for matters connected therewith.

...(Interruptions)

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the reorganisation of the existing State of Uttar Pradesh and for matters connected therewith "

...(Interruptions)

MR. SPEAKER: The House stands adjourned to meet again at 17.30 hours.

**16.03 hours**

*The Lok Sabha then adjourned till thirty minutes past Seventeen of the Clock.*

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**17.32 hours**

*The Lok Sabha re-assembled at thirty-two minutes past Seventeen of the Clock.*

(Mr. Speaker *in the Chair*)

MR. SPEAKER: Matters under Rule 377 listed for today are treated as laid on the Table.

**MATTERS UNDER RULE 377**